F. No. 23(51)/Trans./CESTAT/Admn.2014

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

West Block - 2, R.K. Puram, New Delhi - 110066

Dated: 11 June 2020

OFFICE ORDER

The Competent Authority, CESTAT is pleased to transfer Mr. Ritesh Kumar Mishra, UDC, CESTAT Mumbai on temporary basis for a period of 3 months from CESTAT Mumbai to CESTAT Allahabad w.e.f. 11.06.2020 (F/N) to 11.09.2020 (A/N).

Since, the transfer is being done on the official's request he is not entitled for TA/DA.

(Mukesh Gupta)
Assistant Registrar
CESTAT Delhi

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- 1. SPS to Senior Member, CESTAT, Mumbai.
- 2. PA to Registrar, CESTAT, New Delhi.
- 3. The Dy. Registrar, CESTAT, Mumbai.
- 4. The Assistant Registrar, CESTAT, Allahabad.
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